

(i)	1988-89	-	2.27 lakhs
(ii)	1989-90	-	2.11 lakhs
(iii)	1990-91	-	2.08 lakhsxyz

STATEMENT

The Places in Gujarat where Soil Testing Laboratories are Loacted

S.No.	Places
1.	Barodli
2.	Thasara
3.	Gandhinagar
4.	Pilwai
5.	Dessa
6.	Bhuj
7.	Junagadh
8.	Rajkot
9.	Vansada
10.	Talaja
11.	Dahod
12.	Khedbhrama
13.	Chhota Udaipur
14.	Surendranagar
15.	Chhota Udaipur
16.	Jamnagar
17.	Amereli

18.	Pardi
19.	Vyra
20.	Rajpipla
21.	Bhiloda
22.	Vadodra
23.	Bharuch
24.	Kalol

[English]

Groundnut Purchased by NDDB

5798. SHRI SHANKERSINGH VAGHELA: Will the Minister of AGRICULTURE be pleased to state the quantity and value of groundnut and groundnut oil purchased by the National Dry Development Board during each of the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): During the two years 1989-90 and 1990-91, about 2.61 lakh tonnes of edible oil were procured by NDDB. Since edible oil is known to be a speculative commodity and since NDDB MDDB is responsible for market intervention operations in oilseeds/edible oil, it is not considered expedient in the public interest to indicate the quantity and value of different oilseeds and oils purchased by NDDB.

Development of Horticulture

5799. SHRI GOPI NATH GAJAPATHI: Will the Minister of AGRICULTURE be pleased to State:

(a) whether the Government have asked the State Governments to link horticulture

with employment guarantee schemes; and

(b) if so, the steps taken by various State Governments in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir. The State Governments and Union Territory Administrations were advised to link Horticulture Development with Employment Guarantee Scheme on the pattern of the scheme initiated by the Government of Maharashtra.

(b) No specific response, positive or negative, to the suggestion of the Government of India has been received from the State Government and Union Territory Administrations.

Foreign Nationals in Indian Jails

5800. SHRI GEORGE FERNANDES: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of foreigners, country-wise, in Indian jails at present;

(b) whether the Government have taken up the matter of such detainees with the Governments of the concerned countries; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) According to information received from various State Government and Union Territory Administrations, 1662 foreign nationals are in Indian jails. Nationality-wise break-up has been given in the attached statement.

(b) and (c). Prisoners/convicted offenders are prosecuted according to the law of the country. As per instructions issued by the Government, the arrest of any foreigner for violating the law of the land, is informed by the concerned State Government to the Ministry of External Affairs, who in turn inform the concerned foreign Mission in India. The instructions have also been issued to the State Governments to expedite the trial of foreigners by the courts.

Statement Showing Nationality-wise Break of Foreign Nationals in Indian jails

Afghanistan	30
Australia	1
Austria	3
Bahrain	6
Bangladesh	608
British	39
Burma	256
China	1
Canada	1
Denmark	1
Ethiopia	1
france	6
Chaina	23
Germany	7
Indonesia	1
Ivory Cost	1
Irak	1